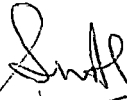


C.A.T. Bench, Jaipur

Date of Order	Orders
30.1.2002	None present for the parties. On perusal of order sheets it appears that none was present for the applicant on 31-12-2001, 3-1-2002 and today when the case was listed for final hearing. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. K. AGARWAL) JUDICIAL MEMBER

not on behalf of
 in O.A. chamber
 01/2/02

copy sent to
 applicant,
 vide 14582
 dated 7/2